## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.332/KB/2010

Present: Hon'ble Member (J) Shri Jinan K.R

Name of the Company	Axis Infracon Pvt.Ltd & AnrVersus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
	ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	AMMED AKHTER ADVOCATI	E RIHARLIT	F/2/2018
Mr. A. Kanadis -	, R1		5. Gran 1/2/18
Denys amon Ishan Saha, Ad.	Par Pa		Rakesh Aurocate
Rakesh Saukar,	, nev J		7
1. Mrs. Manju 2. Mrs. Bajerory -	Agarnal Dan Monet Dan	Par Gropal Sardn I.No.3840+ 2017	Bajrong und Boreate Ho2/2018
. Abhraujit Mitra, Sa . Rectobursto Kuman . Aritra Basce, Ada	n. Aolv.  Mitra, Aolv.	Sonthe Detitioners.	1.2.12.
Mr. Asuishe Halder Mr. Asuishek Jan		08 d 2014 U15 Villen	Ashiounger 7/2/18
1. Shawak Mixe 7 2 - Avrh Chondley	Adus - for R-22		7/2/18.

## ORDER

Ld. Counsel for the petitioners, the respondent nos. 4, 5, 6 and 22 as well as Ld. Counsel for Gopal Sarda (IA No. 384/KB/2017) and workers' union (IA No. 408/KB/2017) is present.

It is a part heard matter to be listed before the regular bench for hearing as such adjourned to 09/02/2018.

Sd

(Jinan K.R.) Member (J)